

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/123/2016
NAME OF THE PETITIONER(S) : V. Janardhanan & 2 others
NAME OF THE RESPONDENT(S) : Signals and Systems (India) Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) B. Dhananayagi -	u e m	- B. Dhananayagi
2) Archana for Thirigambale Kannan	Respondent	[Signature]

ORDER

Counsels for both the parties are present and prayed for time for making final submissions. At request, time is enlarged. Put up on **24.11.2017 at 10.30 A.M.**

-Sdr
MEMBER (TECHNICAL)
ghk

-Sdr
MEMBER (JUDICIAL)